

(c) and (d). The question does not arise.

**Achievement made Under SRPP in Eastern Region**

1629. SHRI ANADI CHARAN DAS:  
SHRI BHAJAMAN BEHERA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the achievements made during the Seventh Plan period under the Special Rice Production Programme in the Eastern Region, particularly in Orissa;

(b) how far it has become possible to remove constraints in the way of better productivity of rice;

(c) the number of blocks in each State where the scheme is being implemented;

(d) whether Government propose to make it a Central Sector Plan Scheme instead of implementing through a Centrally Sponsored scheme; and

(e) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The implementation of Special Rice Production Programme (SRPP) including Special Foodgrains Production Programme-Rice (SFPP-Rice) together with other agricultural development programmes in the eastern States viz; Assam, Bihar, Eastern Madhya Pradesh, Eastern Uttar Pradesh, Orissa and West Bengal have resulted in increase in production of rice. During the first four years of the Seventh Plan (1985-86 to 1988-89) the average annual production of rice in these States increased to 347.5 lakh tonnes as compared to the average annual production of 279.1 lakh tonnes during the last four years of the Sixth Plan (1981-82 to 1984-85). During the same

period the average annual production of rice in Orissa increased from 40.3 lakh tonnes to about 47 lakh tonnes.

(b) Prevalance of traditional methods of rice cultivation in eastern region is one of the major constraints in way of better productivity and the implementation of this programme (SRPP/SFPP-Rice) has created greater awareness amongst the farmers about the need for adoption of improved rice production technology. The average rice productivity in these States has increased from 1129kg in 1984-85 to 1380 kg/ha. in 1988-89.

(c) The SFPP-Rice/SRPP is being implemented in 54 blocks in Assam, 291 in Bihar, 201 in Madhya Pradesh, 179 in Orissa, 482 in Uttar Pradesh and 208 block in West Bengal. Nine blocks in Tripura have also been covered under the scheme from 1988-89.

(d) and (e). The scheme is being implemented smoothly and there is no proposal to alter its nature of implementation.

[*Translation*]

**Violation of Rights of Fijians of Indian Origins**

1630. SHRI BRIJ BHUSHAN TIWARI:  
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have sought intervention of other countries through diplomatic channels regarding violations of rights of Fijians of Indian Origin;

(b) whether the question has also been raised at international forums;

(c) if so, the details thereof;

(d) whether any assessment has been